

- (b) Category (ii): ₹ 10.00 Lakhs (whose houses have been severely damaged).
- (c) Category (iii): ₹ 2.5 Lakhs (whose house have been moderately /partially damaged or whose standing crops and horticulture have been partially damaged).

Under category (i), compensation amount of ₹ 25 lakh each for 12 families has been handed over to Deputy Commissioner's (DC) office for disbursal and 57 houses under category (ii) and 561 houses under category (iii) have also been identified for compensation.

(d) Ministry of Petroleum and Natural Gas regularly monitors and reviews various safety measures in the oil and gas sector, including Oil India Ltd. and directs the companies from time to time to take suitable measures to ensure safety in these installations. OISD, a technical Directorate of Ministry of Petroleum and Natural Gas formulates safety standards for the entire Oil and Gas Industry. The Directorate carries out regular safety audits to check and review whether the safety standards and norms are being followed by the industry. The audits include External safety Audits and Surprise safety Audits at periodic intervals to cover all the existing installations; pre-commissioning safety audit of all new facilities being added to the existing installation and new installation being set up, before commissioning of the facilities. In order to prevent such accidents in future, Standard Operating Procedures (SOPs) are also being re-visited for making improvements, if any.

Conversion of plastic waste into petrol and diesel

1256. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Indian Institute of Petroleum (IIP), Dehradun, has developed a technology to convert plastic waste into petrol and diesel;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the technology is going to be transferred to GAIL for large-scale production; and
- (d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) A demonstration plant of one ton (1000 kg) per day processing

of waste plastic for producing diesel has been commissioned at Council of Scientific and Industrial Research (CSIR)-Indian Institute of Petroleum (IIP) in August, 2019. After successful validation of the demonstration plant further optimization for scale-up is planned. A Memorandum of Understanding (MoU) has been signed between CSIR-IIP, Delhi Development Authority (DDA) and the three Municipal Corporations of Delhi for this purpose.

(c) and (d) Technology transfer depends upon the success of demonstration plant.

Steps to ease congestion at IGL stations in Delhi

1257. SHRI C.M. RAMESH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Indraprastha Gas Limited (IGL) station at various points in NCT of Delhi are adequately staffed and manned by competent people, the details thereof;

(b) whether any steps have been contemplated to ease congestion in IGL stations during peak-time, the details thereof; and—

(c) whether any survey has been undertaken by IGL as to the reasons why long queues are noticed at different stations in NCT of Delhi, the details thereof and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Indraprastha Gas Limited (IGL) has informed that they have adequate and competent manpower deployed at Indraprastha Gas Limited's Compressed Natural Gas (CNG) stations in NCT of Delhi as per infrastructure and requirement at each CNG station.

(b) IGL has been taking several steps to ensure ease in congestion and proper queue management at its CNG stations and few major steps are as under:—

(i) IGL has a huge network of over 558 CNG stations across its authorized geographical areas. 418 of these CNG stations are in NCT of Delhi, and is augmenting its CNG infrastructure.

(ii) IGL has introduced Pre Paid Card (IGL Smart Card) in order to enable cashless transactions at CNG stations. Other digital payments methods like